

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) Keeping in view the meagre provision of Rs. 5.00 crores for the development of new National Highways, no decision has so far been taken.

**Surprise check in the C.G.H.S, Dispensaries**

1074. SHRI F. M. KHAN; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the number of doctors posted at the North Avenue C.G.H.S, dispensary;

(b) whether it is a fact that only one or two doctors are available in the dispensary causing inconvenience to patients;

(c) whether Government conduct surprise checks to verify the facts; and

(d) if so, the number of surprise checks made during the last one year and with what results?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR); (a) Seven.

(b) No Sir. Out of 7 doctors, 5 generally perform duties in regular shifts i.e. (7.30 AM to 1.30 P.M.) in the dispensary, one doctor performs duty in afternoon shift and the other performs night emergency shift duty.

(c) and (d) During the year 1985, 3 surprise inspections were conducted including the one by the Director (CGHS) and no shortage of doctors etc. was noticed.

**Strike at A.J.J.S.**

1075. SHRI L. GANESAN:

SHRI V. GOPALSAMY;

Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

(a) what were the specific reasons for the strike by the Karamcharis at AIIMS on the 14th February, 1986;

(b) whether any demand has been raised by them in the past;

(c) if so, what steps have been taken to implement their genuine demands;

(d) whether Government propose to appoint a commission to probe into maladministration of all the three centrally run hospitals; and

(e) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) The Karamcharis of All India Institute of Medical Sciences, New Delhi, had gone on a taken strike for 24 hours on the 14th February, 1986 demanding a second cadre review for the non-academic staff.

(b) The Karamcharis Union had raised this demand in their letter to the Director on the 17th. January, 1986.

(c) The demand was placed before the Standing Finance Committee of the Institute at its meeting held on the 30th January, 1986 and it was decided that consideration of this proposal be deferred till the report of the Fourth Pay Commission is available.

According to the decision "taTCeh" by the Government while approving the first cadre review with effect from 1st April, 1984, a further cadre review will be considered only after a reasonable interval on the basis of stagnation prevailing at that time.

(d) and (e) There is a regular mechanism under which the functioning of the centrally run hospitals is periodically evaluated and the necessary